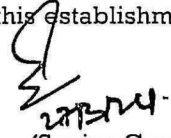


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The Voluntary Retirement of **Sh. Anuj Kumar Amal (E.C. 12185/31093792)** S/o Sh. Lakshmi Prasad Yadav, Judicial Assistant of this office is hereby accepted on his request and accordingly he stands relieved from his official duties from this establishment w.e.f. 03.04.2024 (A/N).


(Sanjay Garg-I)

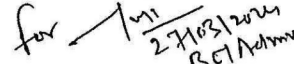
Principal District & Sessions Judge (HQs):
Delhi

No. 20720-20755 Admn. II/PF/Ret./2024

Delhi, Dated the 28 MAR 2024

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, West District, THC, Delhi.
- 3 The Sr. Accounts Officer/ Asst. Accounts Officer, Accounts Branch, West District, THC, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, West District, THC, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch:- Central & West District, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, West District, THC, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Dealing Official:- General Branch, Central District, THC, Delhi.
- 14 Dealing Official:- Pension Cell, West District, THC, Delhi.
- 15 Dealing Assistant, Misc. Seat, Admn.II, THC, Delhi.
- 16 **Sh. Anuj Kumar Amal (E.C.- 12185/31093792)** S/o Sh. Lakshmi Prasad Yadav, Judicial Assistant/Ahlmad in the court of Sh. Vaibhav Chaurasia, Ld. CCJ-cum-ARC, West, THC, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.


27/03/2024
BCI Admn-II (C)

A.O. (Judl.) Admn.II (C)

O/o Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi.